

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2020**

Name of the Company: Madhya Gujarat Vij Company Ltd
V/s
CMA George Samuel IRP For Jason
Dekor Pvt Ltd & Anr
Section 60(5) of IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.


ORDER

Advocate, Mr. Monaal Davawala appeared on behalf of the RP. RP, Mr. George Samuel is present in person. Advocate, Mr. Vishal Raval is present. Advocate, Ms. Devanshi Pandya appeared on behalf of Advocate, Mr. Anal Shah for the Applicant. Advocate, Mr. Raju Kothari appeared on behalf of the COC.

On the request of the Applicant, the matter is adjourned.

List the matter on 15.01.2021


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 9th day of December, 2020